

Factors like moderation in domestic demand, inflationary pressures, increase in input costs and slowdown in economies of other parts of the world, *inter-alia*, have contributed to the decline in the growth of manufacturing sector.

(c) and (d) The Government and the Reserve Bank of India have taken a number of measures to control the Current Account Deficit (CAD) and improve the balance of payments situation in the country. These, *inter-alia*, include measures for boosting exports, reducing imports, improving capital inflows and reducing volatility in the foreign exchange market. As a result of these, the CAD declined to US\$ 27.0 billion during April-September, 2013-14, as against US\$ 38.2 billion in the corresponding period of 2012-13, on account of decline in the trade deficit. As per data available from Department of Commerce (DOC), trade deficit reduced to US\$ 110.0 billion in April-December, 2013-14, as compared to US\$ 146.8 billion in April-December, 2012-13.

Steps to check material wastage in industry

2179. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that material wastage plagues industry; and
- (b) if so, the details thereof and the corrective steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): (a) and (b) *Inter alia* the Twelfth Plan has mentioned about material waste including in food processing industries, water management and construction industries. The Plan document has also discussed the broad strategy for addressing the issues appropriately, since the nature and characteristic of material wastage varies in different forms of solid, liquid and gas, as per material used in the process.

The corrective steps taken by the industry to reduce wastage include strengthening capacity utilization, investment in appropriate infrastructure, appropriate technology upgradation and innovations.

Slum in manufacturing sector

2180. DR. JANARDHAN WAGHMARE:

SHRI N.K. SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is aware that the condition of manufacturing sector is deteriorating day-by-day due to various factors;
- (b) if so, the details thereof along with the measures suggested by the Planning Commission to improve the condition of the manufacturing sector; and
- (c) the follow up action taken by Government on the suggestions of the Planning Commission?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): (a) to (c) The industrial performance measured in terms of Index of Industrial Production (IIP) reflects movements in production of manufacturing, mining and quarrying and electricity over the base of 2004-05. As per the IIP, the index of manufacturing production moderated by 0.6% during April-November, 2013-14, as compared to an increase by 0.9% during corresponding period of previous year.

The Planning Commission in the Twelfth Five Year Plan document has made various recommendations about the measures that are necessary for meeting the targets of industrial growth envisaged in the Plan period. These *inter alia*, include recommendations relating to policy like reforming the existing environmental clearances processes, preparing policy on fuel usage in transport sector etc.; creation of new institutions; and strengthening of existing institutions such as local bodies for recycling and waste management, standard developing organisations etc. The Departments and Ministries in the Government take action for activities in their respective domain and in accordance with the resources available, as considered feasible and expedient.

Review of FDI norms

2181. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of foreign companies/entrepreneurs allowed to set up industries in the country along with the number of foreign companies banned from making investment during the last three years and the reasons therefor;
- (b) whether Government proposes to review Foreign Direct Investment (FDI) norms to attract foreign investment and also to give special concession to investment by NRIs in various sectors under the FDI scheme; and